

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/60/ (IB)/2017  
NAME OF THE PETITIONER(S) : VIPUL MEHTA  
NAME OF THE RESPONDENT(S) : ROYAL SPLENDOR DEVELOPERS PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. Arida

9HH5H02093

Counsel for Petitioner

A. A.

**ORDER**

Counsel for Petitioner present and submitted that the compliance required under I&B Code, 2016 as per Notification of MCA dated 29.06.2017 was not done. In the circumstances, Petition stands **abated**.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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